

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE AT CHENNAI

Original Application No.79 of 2025

Tribunal on its own motion **Suo Motu**
based on the news item published in
The Hindu newspaper, Chennai Edition
dated 20.04.2025 titled, "**Tackling wastes**
head on: A Chennai point of view"

...Applicant

Vs

The Principal Secretary to Govt of Tamil Nadu,
Department of Environment, Climate Change &
Forests, Chennai and Others.

...Respondents

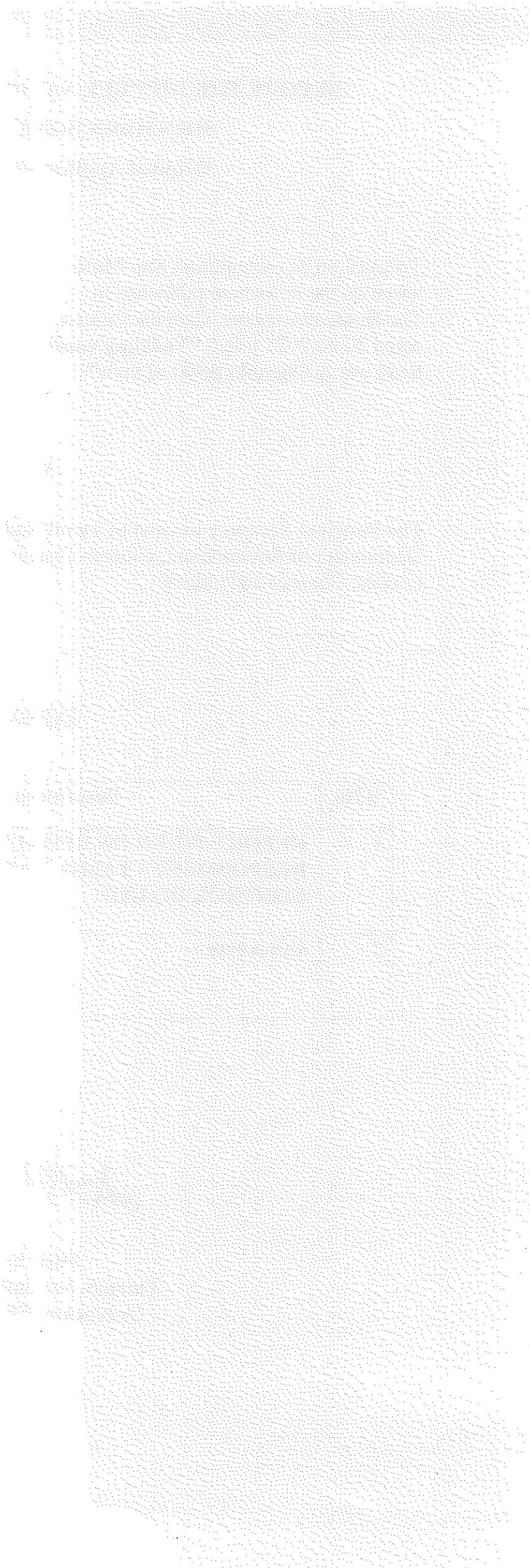
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Filed by
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI
Original Application No.79 of 2025**

IN THE MATTER OF:

Tribunal on its own motion **Suo Motu**
based on the news item published in
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And

The Principal Secretary to Govt of Tamil Nadu,
Department of Environment, Climate Change &
Forests, Chennai and Others.

....Respondents

**REPORT FILED ON BEHALF OF THIRD RESPONDENT - TAMIL
NADU POLLUTION CONTROL BOARD**

I, S.Vasuki, Daughter of Thiru. P.K.Somasundaram, aged about 56 years, having office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely stated as follows: -

2. I submit that I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai - 600032 and I am authorized to file this report on behalf of the Third Respondent, (TNPCB) and as such I am well acquainted with the facts of the case from the records available at our office.
3. It is respectfully submitted that **Suo Motu** was taken by the Hon'ble Tribunal based on the news item published in The Hindu newspaper, Chennai Edition dated 20.04.2025 titled, "**Tackling wastes head on: A Chennai point of view**".
4. It is respectfully submitted that the article relates to the waste management challenges faced by Chennai City on handling, processing, reuse and regeneration of waste in an environmental friendly way. The article in detail describes about the current situation of waste handling in the Kodungaiyur and Pallikaranai Dump yard. It also discusses the problems arising out of the waste to energy plant, bio mining of legacy waste, leachate discharge and the public views on the same. The

S. Vasuki
25.10.25
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
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CHENNAI - 600 032.

article also discuss about improve of waste treatment and disposal capacity, enhance public awareness about proper disposal, and encourage recycling and composting.

5. It is respectfully submitted that the Zone 4, Zone 5, Zone 6, Zone 8 and Zone 10 of Greater Chennai Corporation falls under the jurisdiction of O/o. DEE, TNPCB, Chennai and the details of authorization issued to the solid waste processing facilities under Solid Waste Management Rules, 2016 are as below;

S.No	Name of the local body	Quantity of solid waste generation (MT/day)	Details of Solid waste processing facilities with capacity(MT/day)	MSW Authorization issued date	MSW Authorization valid till
1	M/s. Greater Chennai Corporation, Tondiarpet (Zone IV)	362	10.64	06.06.2019	31.03.2020
2	M/s. Greater Chennai Corporation, Royapuram (Zone V)	504	10.64	08.05.2019	31.03.2020
3	M/s. Greater Chennai Corporation, Thiru. Vi. Ka Nagar Zone (Zone VI)	319.4	24.26	06.05.2019	31.03.2020
4	M/s. Greater Chennai Corporation, Anna Nagar (Zone VIII)	362	10.64	06.06.2019	31.03.2020
5	M/s. Greater Chennai Corporation, Kodambakkam (Zone X)	616.7	18.99	06.06.2019	31.03.2020

6. It is respectfully submitted that, a letter has been addressed to the Executive Engineer (SWM), Greater Chennai Corporation to apply and obtain the renewal of Authorization vide letter dated 08.07.2025.

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7. It is respectfully submitted that the bio- mining of legacy waste is carried out in six packages at Kodungaiyur dumpsite and the status of the same is given below;

S.No	Name	Quantity for which authorized for	Authorization Status	Legacy Waste before bio-mining in MT	Legacy Waste bio-mined so far in MT
1	M/s. Greater Chennai Corporation KDG Package 1	5000 MT/Day	The GCC has obtained SWM authorization vide Proceeding No. JCEE-M/CHZ/ TNPCB/ F./SWM/OL/CHN/2024, dated 14/09/2024 with validity up to 31/03/2025. The GCC has applied for renewal of SWM authorization and the application is under process.	2120090.76 T	426625 T
2	M/s. Greater Chennai Corporation KDG Package 2	1500 MT/Day	The GCC has obtained SWM authorization vide Proceeding No. JCEE-M/CHZ/ TNPCB/ F./SWM/OL/CHN/2025, dated 31/05/2025 with validity up to 31/03/2027	414213.08 T	82122 T
3	M/s. Greater Chennai Corporation KDG Package 3	3000 MT/Day	The GCC has obtained SWM authorization vide Proceeding No. JCEEM/CHZ/ TNPCB/ F./SWM/OL/ CHN/ 2024, dated 14/09/2024 with validity upto 31/03/2025 The GCC has applied for renewal of SWM authorization and the application is under process	1135376.65 T	224835 T


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4	M/s. Greater Chennai Corporation KDG Package 4	1500 MT/Day	The GCC has obtained SWM authorization vide Proceeding No. JCEE-M/CHZ/TNPCB/F./SW M/OL/CHN/2024, dated 14/09/2024 with validity up to 31/03/2025 The GCC has applied for renewal of SWM authorization and the application is under process.	441202.95 T	114980 T
5.	M/s. Greater Chennai Corporation KDG Package 5	3100 MT/Day	The GCC has obtained SWM authorization vide Proceeding No. JCEE-M/CHZ/TNPCB/F./SW M/OL/CHN/2025, dated 31/05/2025 with validity up to 31/03/2026	1835204.1 8 T	34160 T
6	M/s. Greater Chennai Corporation KDG Package 6	4500 MT/Day	The GCC has obtained SWM authorization vide Proceeding No. JCEE-M/CHZ/TNPCB/F./SW M/OL/CHN/2024, dated 14/09/2024 with validity up to 31/03/2025 The GCC has applied for renewal of SWM authorization and the application is under process	706418.15 T	192841 T

8.It is respectfully submitted that the ground water sample and leachate samples are collected on 29.04.2024 and 25.03.2025 from the Kodungaiyur dumpsite and the ROA of the same is enclosed as Annexure.It reveals that the analyzed parameters such as Chloride, Lead and Cyanide are exceeded the standards prescribed for the treated leachates prescribed in the Solid waste Management Rules, 2016.

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JOINT CHIEF ENVIRONMENTAL ENGINEER
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9.It is respectfully further submitted that various complaints has been received and public agitation had happened for the proposed installation of waste to energy plant in Kodungaiyur. In this regard the said site was already inspected and it was ascertained that there is no establishment of said project in the Kodungaiyur village. It was reported by the GCC that the status of the installation of waste to energy plant in Kodungaiyur is under proposal stage. Further, the GCC has not submitted any application for Consent for Establishment of the Board for the said proposal.

Therefore, it is humbly prayed that this Hon'ble National Green Tribunal, (Southern Zone), Chennai may be pleased to pass such order or further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

S. Vasu
25.10.25
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
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VERIFICATION

I, S.Vasuki, Daughter of Thiru. P.K.Somasundaram, working as the Joint Chief Environmental Engineer office at No. 76, Mount Salai, Guindy, Chennai – 32, do hereby verify that the contents of above report are true to the best of my knowledge through records.

S. Vasu
25.10.25
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
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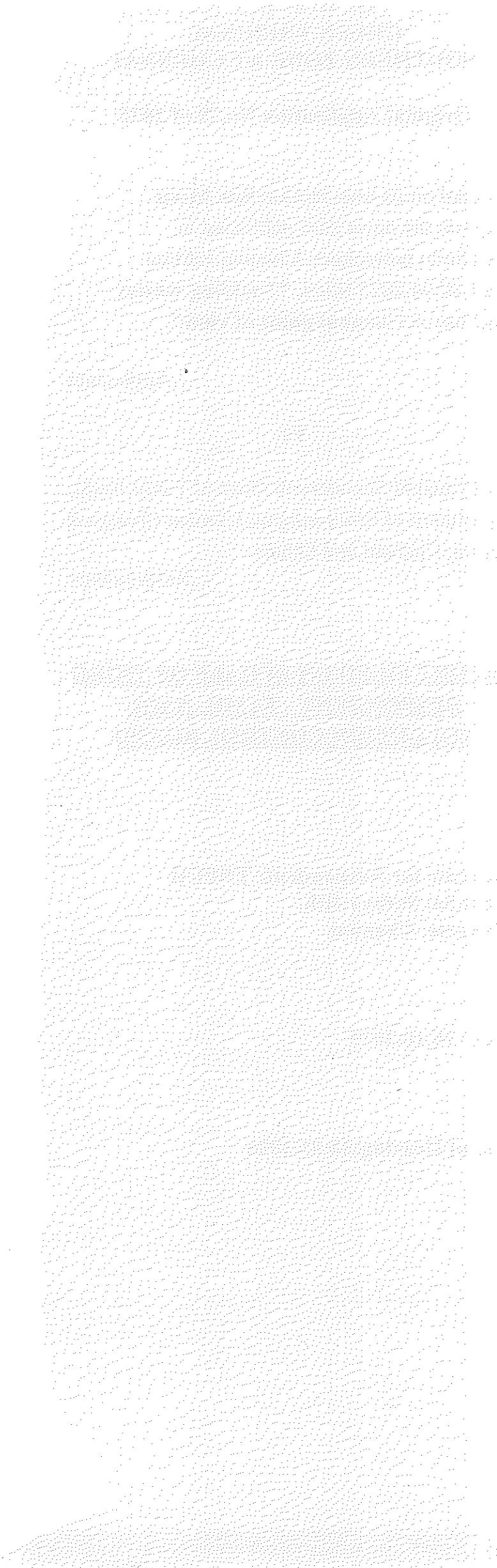
Consolidated ROA

S.No	Parameters	Unit	Leachate sample taken on 29.04.2024	Leachate sample taken on 25.03.2025	Ground water sample taken on 25.03.2025
1	pH		7.46	8.05	7.33
2	Total Suspended Solids	mg/L	12		
3	Total Dissolved Solids	mg/L	388	272	44
4	Chloride (as Cl ⁻)	mg/L	108	13254	9466
5	Sulphate as (SO ₄ ²⁻)	mg/L	25	3649	4499
6	BOD for 3 days at 27° C	mg/L	8		
7	Chemical Oxygen Demand	mg/L	56		
8	Nitrate Nitrogen	mg/L	0.55	13.5	7.2
9	Ammonical Nitrogen	mg/L	<2		
10	Turbidity	mg/L	NA		
11	Hardness	mg/L	190	1700	3250
12	Fluoride	mg/L	1.83		
13	Boron	mg/L	NA		
14	Total Alkalinity	mg/L	118		
15	Phenolphthalein Alkalinity	mg/L	5		
16	Phosphate	mg/L	0.90		
17	Sodium	mg/L	NA		
18	Potassium	mg/L	NA		
19	Calcium	mg/L	34		
20	Magnesium	mg/L	26		
21	Arsenic	mg/L	<0.0054		
22	Chromium	mg/L	<0.0054	<0.0054	1.75
23	TKN	mg/L	<2		
24	Zinc	mg/L	0.039	0.115	<0.0033
25	Copper	mg/L	0.034	<0.0045	<0.0045

26	Cadmium	mg/L	<0.0028	0.147	0.029
27	Lead	mg/L	<0.016	0.508	0.169
28	Nickel	mg/L	0.102	<0.008	0.469
29	Total Iron	mg/L	0.105	5.721	1.183
30	Temperature	mg/L	NA		
31	Mercury	mg/L	NA		
32	Cyanide	mg/L		556	1232
33	Phenolic Compounds	mg/L		<0.005	<0.005
34	Hexavalent Chromium	mg/L		<0.01	0.97


District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Chennai.

10/1/25



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**REPORT FILED ON BEHALF OF THIRD
RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD**

**Advocate for Respondent: TNPCB
Thiru.Sai Sathya Jith,
Advocate, Chennai.**

Date: 25.10.2025

Date of Hearing:28.01.2026